THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI D. PURANDESWARI): (a) and (b) University Grants Commission, All India Council for Technical Education and National Council of Teacher Education have been requested to establish a grievance redressal mechanism for students and applicants for admission in higher educational institutions under their regulatory control. This mechanism includes appointment of Ombudsman also for redressal of students' grievances.

Three language formula in schools in Delhi

†2584. SHRI TARUN VIJAY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a)   Whether Government has any concrete policy for total implementation of the three Language Formula Viz. Hindi, English and any other languages as the third option in secondary schools in Delhi according to the Delhi University Act, 1973;

(b)   if so, the steps taken to provide appropriate position to Hindi and Sanskrit language; and

(c)   if not, the action being taken by Government to ensure teaching of Hindi as a compulsory subject?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI) (a) and (b) Yes, Sir. The Government of NCT of Delhi has informed that in pursuance of Rule 9 of Delhi School Education Act and Rules, 1973, the Government of NCT of Delhi has decided to implement three Language Formula. Under this formula, three languages (Hindi, English, Sanskrit, Urdu and any Modern Indian Languages (MIL)) shall be taught upto Tenth class in all Government, Government Aided, Unaided recognized schools in Delhi as given below:

Ist Language	:	Hindi
IInd Language	:	English
III Language	:	Sanskrit/Urdu/Punjabi and any MIL.

(c)   Does not arise.

Supreme Court direction on providing toilets in schools

2585. SHRI NANDI YELLAIAH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a)   whether Supreme Court extended its 31 December, 2011 order to March 31, 2012 for States and Union Territories to provide separate permanent toilets for

†Original notice of the question was received in Hindi.